

**In the court of Chief Judicial Magistrate  
Bangalore Rural District, Bangalore  
(Case List dated: 28-06-2021)**

<b>1<sup>st</sup> Session Arguments/Evidence</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.C.misc.137/2018	1.CC.1545/2019
2.CC.8506/2017	2.CC.3743/2017
3.CC.9309/2015	3.CC.6231/2016
4.CC.13915/2019	4.CC.14815/2020
5.Cr.115/2020	5.CC.2349/2019
6.CC.2611/2020	6.CC.2268/2016
7.CC.1139/2020	7.CC.10613/2017
8.CC.8088/2018	8.CC.4471/2016
9.CR.225/2021	9.CC.11306/2019
10.Cr.29/2021	10.CC.231/2009
11.Cr.205/2021	11.CC.10621/2018
12.CC.9595/2019	12.CC.7947/2019
13.CC.9774/2020	13.CC.2571/2019
14.CC.10557/2019	14.CC.5741/2019
15.CC.9521/2019	15.Cr.192/2021
	16.Cr.190/2021

**Note:**All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**

**In the court of Addl.Chief Judicial Magistrate  
Bangalore Rural District, Bangalore  
(Case List dated: 28-06-2021)**

<b>1<sup>st</sup> Session Arguments/Evidence</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.CC.1849/2018	1.CC.4278/2020
2.CC.13399/2019	2.CC.8846/2020
3.CC.111/2021	3.CC.9138/2020
4.CC.3544/2016	4.CC.11152/2020
5.CC.4253/2019	5.CC.14845/2020
6.CC.2591/2020	6.CC.260/2021
7.CC.4224/2020	7.CC.8335/2021

**Note:**All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 28/06/2021)**

II ACJM, Bengaluru. 1 <sup>st</sup> session Evidence/Arguments	II ACJM, Bengaluru. 2 <sup>nd</sup> Session Evidence/Arguments
1. CC No. 2818/2019	1. CC No. 2764/2017
2. CC No. 11291/2019	2. CC No. 2984/2018
3. CC No. 107/2020	3. CC No. 8206/2019
4. CC No. 5901/2015	4. CC No. 2279/2020
5. CC No. 5949/2015	5. CC No. 4129/2020
6. CC No. 9655/2017	6. CC No. 8265/2021
7. CC No. 3337/2020	7. CC No. 5158/2016
8. CC No. 4681/2020	8. CC No. 5944/2017
9. CC No. 7222/2013	9. CC No. 8107/2017
10. CC No. 3867/2016	10. CC No. 951/2018
11. CC No. 4169/2016	11. CC No. 7416/2018
12. CC No. 7356/2016	12. CC No. 6041/2019
13. CC No. 1703/2017	13. CC No. 6094/2019
14. CC No. 3271/2018	14. CC No. 8477/2019
15. CC No. 4306/2012	15. CC No. 10871/2019

IIAddl, Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note:** All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.

